

**8<sup>TH</sup> MEGHALAYA LEGISLATIVE ASSEMBLY  
FIFTH SESSION**

**STARRED**

**QUESTIONS AND ANSWERS**

*Tuesday, the 8<sup>th</sup> December, 2009.*

**Corporatisation of the MeSEB**

**Shri MANAS CHAUDHURI**

**Dr. MUKUL SANGMA**

**(Deputy Chief Minister in-charge,  
Power)**

**\*6. Will the Minister in-charge, Power  
be pleased to state :-**

**(a) Whether the Government has  
fixed any target date for  
corporatisation of the MeSEB?**

(a) Yes, Sir.

**(b) The factors for its delay?**

(b) The process of Corporatization is a long drawn process and entails setting up of separate Companies for Generation, Transmission and Distribution and transfer of assets from the Board to the State Government and thereafter to the Companies.

**(c) The measures being taken to  
protect the legitimate interest of  
the existing staff of the Board?**

(c) Adequate steps are being taken to protect the interest of the existing staff of the Board.

**Evasion of Stamp Duty**

**Shri JAMES K. SANGMA**

**Smti. A. LYNGDOH**

**(Minister in-charge, Stamps &  
Registration)**

**\*7. Will the Minister in-charge,  
Stamps & Registration be pleased to  
state whether the evasion of Stamp  
Duty amounting to Rs.16.91 lakh as  
per the CAG Report for year ending  
31<sup>st</sup> March 2008 in Section "B" Para  
6.17, page 142 has been rectified and  
realised?**

No, Sir.

**Report of Justice Wadhwa Commission**

**Shri MANAS CHAUDHURI**

**Shri J. A. LINGDOH**

**(Minister in-charge, Food Civil  
Supplies & Consumer Affairs)**

\*8. Will the Minister in-charge, Food  
& Civil Supplies be pleased to state :-

(a) The salient observations and  
suggestions of Justice Wadhwa  
Commission to the State  
Government on streamlining PDS  
in Meghalaya?

(a) No observations and suggestions  
have been received so far, Sir.

(b) Which of these suggestions are  
being implemented by the  
Department?

(b) Does not arise in view of (a) above.

**Pay Revision**

**Shri MANAS CHAUDHURI**

**Dr. MUKUL SANGMA**

**(Deputy Chief Minister in-charge,  
Finance)**

\*9. Will the Minister in-charge,  
Finance be pleased to state :-

(a) When and in how many  
instalments will the revised pay  
package for the State Government  
employees be released?

(a) Sir, the State Government has  
already implemented the revised pay  
scales w.e.f. 1.1.2007. New pay scales  
have been authorised to be drawn by  
employees w.e.f. 1.9.2009. As regards  
payment of arrears, the State Government  
proposes to release 40% of the arrear  
during 2009-2010 subject to availability  
of fund, and the balance 60% will be  
considered as and when funds are  
available.

(b) The actual financial implications of the pay revision?

(b) Sir, the financial implications of the pay revision of the Government employees including pensioners and teachers are as follows:-

(i) Additional - Rs. 332.00 crores per annum.

Total annual salary burden for 2010-2011 shall be Rs. 1683.16 crores.

(ii) Arrears w.e.f. 1.1.2007 to 31.8.2009 - Rs. 793.82 crores.

### Uranium Mining Operation

STARRED QUESTION TO BE ASKED BY SHIRLAMANAS CHAUDHURI, MLA DURING THE WINTER SESSION OF THE MEGHALAYA LEGISLATIVE ASSEMBLY, 2009

#### QUESTION

#### REPLY

- \*f.0 Will the Minister-in-charge Mining and Geology Department be pleased to state :-
- (a) The Pros and Cons of the Uranium Mining Operation in the State?
- (b) Whether the State Government is absolutely convinced about safety aspects of the operation?
- (c) Whether land in the mining area would be alienated for good?
- Shri.B.M.Lanong, Deputy Chief Minister, Mining and Geology to reply :-
- (a) Sir, the statement is placed on the table of the House.
- (b) Government will ensure that UCIL takes all care for safe mining.
- (c) No..

**Deficit College Teachers**

**Shri MANAS CHAUDHURI**

**Smti. A. LYNGDOH  
(Minister in-charge, Higher &  
Technical Education)**

\*11. Will the Minister in-charge,  
Higher and Technical Education be  
pleased to state :-

(a) Whether the Government had  
announced a Social Security  
package for retired Deficit  
College Teachers?

(a) Yes, Sir.

(b) If so, the current status of the  
same?

(b) It is under process.